

what arrangements have been made between the two Governments, to furnish the proofs of these crimes before the Pakistani court that is trying the case?

Shri Anil K. Chanda: As I said, a joint inquiry is to be held in the matter. Our case was that this incident happened in our territories, whereas Pakistan's case was that it was in their territories. A joint inquiry is to be held, and it will take place on the 9th of August.

Dr. Ram Subhag Singh: According to your reply, it was in Indian territory.

Shri S. N. Das: May I know the distance of the nearest police outpost from where the incident occurred, and may I also know the time taken by the Indian police to go to the spot?

Shri Anil K. Chanda: There was a police camp at Khurka Mouza, and within an hour, the border policemen were on the spot.

Shri Namdhari: May I know whether such acts of high-handedness were ever done by Indians on their side?

Mr. Deputy-Speaker: That does not arise out of this question. The hon. Member may put a question. He need not unnecessarily spend the time of the House in this manner.

Dr. Ram Subhag Singh: This is a very important question, Sir.

Dr. M. M. Das: I beg to know whether the Government of India are satisfied that all possible steps are being taken by the Pakistan Government to punish adequately these offenders, and whether any instructions have been issued to our High Commissioner's Office in Eastern Pakistan, to watch the proceedings, and report them to the India Government?

The Prime Minister (Shri Jawaharlal Nehru): This case is obviously a very bad one and it naturally excites the anxiety and concern of the House

and of the Government. Naturally that is so in a case in which a few defenceless Sattali women are attacked in this way and killed. It is also natural that people in the locality especially, apart from elsewhere, must, as the hon. Member suggested, feel alarmed at these things that happen on that border. The border is always rather a dangerous place where criminals hop over from this side to the other, or as in this case, others who are not criminals do it. In the present case, some action was taken fairly quickly by the Pakistan Government and now an inquiry is to be held jointly on behalf of India and Pakistan. Apart from such proceedings as may take place in Pakistan, magisterial or other, in two or three days a joint inquiry is going to be held. And naturally, so far as the Government of India are concerned, acting through the Government of Bihar, they are taking every interest in it to see that the true facts come to light and that justice is done.

PROGRAMME EVALUATION ORGANISATION

***183. Shri B. C. Das:** (a) Will the Minister of Planning be pleased to state whether there is an organisation called "Programme Evaluation Organisation" under the Planning Commission?

(b) If so, what is the nature of work of this organisation?

(c) How many people (in the officers' as well as in other cadres) are employed in this Organisation and on what scales of pay etc.?

(d) What part of the expenditure of this organisation has so far been recovered from the Ford Foundations?

The Deputy Minister of Irrigation and Power (Shri Nathi): (a) Yes, Sir.

(b) The organisation keeps under continuous observation the working of the Community Projects and other schemes of intensive development with a view to apprise their progress and advise the authorities concerned about successful methods which may be followed with advantage.

(c) A statement is laid on the Table of the House. [See Appendix I, annexure No. 62.]

(d) The entire expenditure.

Shri B. C. Das: Has any agreement been reached between the Ford Foundation and the Planning Commission about this project, and if so, what are the terms of the agreement?

Shri Hath: There is, an agreement reached and I shall lay a copy of it on the Table of the House.

Shri Muniswamy: May I know, Sir, whether centres have been opened for this organisation and if so, where are they and how do they function?

Shri Hath: Yes, centres have been opened.

Shri Muniswamy: Where?

Shri Hath: 19 centres have been opened.

Shri B. C. Das: Has Government modified its project by drawing any lesson from this Evaluation Committee?

Shri Hath: No, there is no question of modification.

Shri B. C. Das: Has the Evaluation Organisation any officer connected with the Ford Foundation or with the American Government?

Shri Hath: No, all these officers are independent. They are appointed by the Government of India.

Mr. Deputy-Speaker: Question No. 184.

Shri Punnoose: Sir, all the three questions—Nos. 184, 185 and 186, may be put together.

Mr. Deputy-Speaker: Yes.

WORKERS' STRIKE IN PANCHET HILL DIVISION

*184. **Shri Punnoose:** (a) Will the Minister of Irrigation and Power be pleased to state whether it is a fact that 5,000 workers of Panchet Hill

Division of the Damodar Valley Corporation struck work from the 4th May, 1953?

(b) If so, what were the demands of these workers and what was the reply given by the authorities to these demands?

The Deputy Minister of Irrigation and Power (Shri Hath): (a) Yes Sir, but their number was only 550.

(b) A statement showing demands of workers and the settlement arrived at, is laid on the Table of the House. [See Appendix I, annexure No. 63.]

MAITHON DAM WORKERS' STRIKE

*185. **Shri Punnoose:** (a) Will the Minister of Irrigation and Power be pleased to state whether it is a fact that 8,000 workers of Maithon Dam have given notice of strike if their demands are not conceded?

(b) What are these demands and what steps are the authorities taking in regard to them?

The Deputy Minister of Irrigation and Power (Shri Hath): (a) Yes Sir, but their number was only about 2,500.

(b) A statement giving the demands of the workers and the terms of settlement arrived at, is laid on the Table of the House. [See Appendix I, annexure No. 64.]

LABOUR DISPUTES IN DAMODAR VALLEY PROJECTS

*186. **Shri Punnoose:** Will the Minister of Irrigation and Power be pleased to state whether Government propose to appoint an Enquiry Committee to investigate into the causes of the labour disputes in the Damodar Valley Projects?

The Deputy Minister of Irrigation and Power (Shri Hath): No Sir. Whatever labour disputes have so far occurred in the Damodar Valley Corporation have been amicably settled and there is no case for enquiry by Government.

Shri Punnoose: May I know, Sir, whether the strike in the Panchet